Ordinance 17(XVII)

MODERATION COMMITTEE

- 1. There shall be a Moderation Committee for each course in a Department of Studies to, moderate the Question Papers of examinations of the University (except for the secondary School Certificate Examination and the Senior Secondary School Certificate Examination).
- 2. The Moderation Committee shall consist of the following members, namely:
 - (1) The Head, Department of Studies -(Chairman); and
 - (2) Two persons having expert knowledge of the subject, appointed by the Board of Studies. However, the Board of Studies may increase the number of experts upto four, provided there is a requirement of the course.
 - Provided further that one of the Moderators is not engaged in teaching in the University.
- 3. Two members shall constitute the quorum for a meeting of the Committee.